

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

11.10.2010

C.P. 19/2010 (O.A. 274/2009)

Present: Mr. P.N. Jatti counsel for the applicant.

This case has been listed before Deputy Registrar due to non-availability of Division Bench. Let the matter be placed before the Hon'ble Bench on 02/11/2010.

  
(Gurmit Singh)  
Deputy Registrar

*Tr*

02.11.2010

CP 19/2010 (OA No. 274/2009)

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant. We are of the view that it is not a case where this Tribunal has given any direction, as such, the present Contempt Petition is not maintainable, which is accordingly disposed of.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

*M.L. Chauhan*  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ

*copy given to*

No. 1061  
8/11/10  
*[Signature]*